

under the above scheme has been released to Bihar;

(d) if not the reasons therefor; and

(e) the time by which the remaining amount is likely to be released?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) (a) and (b). As per information available, as on 16.11.1992, in the State of Bihar, a total number of 37.45 lakhs persons have been provided relief involving an amount of Rs. 828 crores through public sector banks, Co-operative and Regional Rural Banks. The National Bank for Agriculture and Rural Development (NABARD) has reported that an amount of Rs. 274.75 crores has been sanctioned and released to the cooperative banks in Bihar by way of loan and grant under the scheme.

(c) to (e). NABARD has advised all State Cooperative banks and State Land Development banks and Regional Rural Banks to conduct 100 percent verification of relief provided by them and submit the revised claims after excluding the claim relating to ineligible borrowers. Release of further amounts would be considered only after receipt of such final claim statements from the cooperatives.

[*English*]

### **Ramagundam Stage-II Project**

726. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of COAL be pleased to state:

(a) whether the Ramagundam stage-II project is still not ready for commissioning in near future;

(b) if so, the reasons therefor;

(c) the amount of foreign aid received

for the project and the amount actually spent so far; and

(d) by when it is likely to be commissioned?

THE DEPUTY MINISTER OF THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a), (b) and (d). The schedule of commissioning of Ramagundam Stage-II project is, as per the latest approval of the Govt., March, 1995. The development of the project is in progress and the contract with the General Contractor, for implementation of the project came into force with effect from the 13th May, 1992. The project is now likely to be commissioned by the end of 1995.

(c) Out of the total of DM 172.39 million of German Credit provided for this project in the Protocol, an amount of DM 14.95 million has been utilised so far.

[*Translation*]

### **Coal Supply**

728. SHRI LAKSHMI NARYAN MANI TRIPATHI: Will the Minister of COAL be pleased to state:

(a) the total Quantity of coal lifted from the mines in the country and the quantity out of it, transported by rail and road transport during 1991-92;

(b) the quantity of coal supplied during the above period, quality-wise; and

(c) the quantity and quality of coal; supplied, industry-wise during this period?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) The total quantity of coal despatched from Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) during the year 1991-92 by rail, road and other means is given as below:

*(In million tonnes)*

<i>By Rail</i>		<i>by Road</i>		<i>by Road</i>	<i>Others Means</i>
<i>CIL</i>	<i>SCCL</i>	<i>CIL</i>	<i>SCCL</i>	<i>CIL</i>	<i>SCCL</i>
108575	10.39	27.55	5.75	62.23	4.45

(b) The quality-wise breakup of coal despatched during 1991-92 was as follows:

	<i>Quality (Data provisional)</i> <i>(In million tonnes)</i>	
	CK	SCCL
Coking coal	0.742	NIL
Blendable	2.341	NIL
Other Coking	24.836	NIL
Steel/Washery		
Coking Coal	<i>Quality (Data Provisional)</i> <i>(In million tonnes)</i>	
	CIL	SCCL
	<b>Med.Coking</b>	
NLW BCCL	9.337	NIL
Med.Coking	0598	NIL
NLW (WCL)	0.067	NIL
NLW(SECL)	0.087	NIL
Non-Coking Coals		
Grade "A"	3.813	
Grade 'B"	20.374	
Grade "C'	42.006	3.627
Grade "D'	18.134	4.786
Grade "E"	24.508	7.352
Grade "F"	47 208	4.231
Ungraded/NSC	0.479	0.594

(c) The coal supplied to various sectors by CIL and SCCL during the year 1991-92 is given as below:

(In million tonnes)						
	<i>Power Utilities</i>	<i>Steel</i>	<i>Railway</i>	<i>Cement</i>	<i>Fertilizer</i>	<i>Others</i>
CIL	120.69	20.77	3.92	7.83	3.64	37.58
SCCL	14.08	-	0.49	2.12	0.67	3.23

The industry-wise breakup of quality of coal supplied is not available.

[English]

**Assistance by Small Scale Industries Development Bank to Small Scale Industries**

729. SHRI RAJESH KUMAR:  
SHRIMATI BHAVANA  
CHIKHLIA:  
SHRIMATI SHEELA  
GAUTAM:  
SHRI KHELAN RAM  
JANGDE:

Will the Minister of FINANCE be pleased to state:

(a) whether the Small Scale Industries Development Bank of India has recently introduced a new scheme to help the small scale industries;

(b) if so, the details of the industries which are proposed to be provided assistance under the scheme;

(c) whether States are being provided assistance by the Bank under various schemes; and

(d) if so, the names of such States wherein the industries have been benefited therefrom and the amount provided to them as assistance?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) (a) and (b). The Small Industries Development Bank of India (SIDBI) have informed that they have recently introduced a direct finance scheme for acquisition of new machinery/equipment both indigenous and imported by existing well run SSI units to facilitate modernisation, technology upgradation, expansion and diversification which is not related to any specific project. All the existing units, which are eligible for assistance from SIDBI, are also eligible for assistance under the scheme provided they have been in operation for a period of at least 3 years and have earned profit or declared dividend during the two years preceding to taking up the proposed scheme.

(c) and (d). Under its various schemes SIDBI provides assistance to the units in the SSI sector all over the country irrespective of the State in which they are located. The State-wise assistance disbursed by SIDBI